

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BETAIN CAREER INSTITUTE PRIVATE LIMITED Date of Commencement of Liquidation: 13-04-2021; List of Stakeholders as on Date: 13-04-2021; Name of IP: Mr. Sachin Dinkar Bhattbhatt; Process Number: 1; Last 5 digitof registration number: 11514

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	01	22787810	01	22787810	0	0	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	01	4140515	01	4140515	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	03	7580000	03	6500000	0	1080000	0	Annexure 9
Total		5	34508325	5	33428325	0	1080000	0	